



सत्यमेव जयते

File No. 10/03/2022-NCLT
राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 24th August 2022

ORDER

1. The NCLT Hyderabad Bench is hereby reconstituted as follows and shall comprise of:

NCLT Hyderabad Bench- Court No. II (Second Half)

1. Dr. Venkata Ramakrishna Badarinath Nandula, Member (Judicial)
 2. Shri Veera Brahma Rao Arekapudi, Member (Technical)
2. The Bench shall attend the matters through Video Conference.
3. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
4. This is in partial modification of Order of even number dated 10.10.2021 and applicable from 25.8.2022 till further orders.
5. Any inadvertent error may be brought to the attention of the undersigned.
6. This issues with the approval of Hon'ble President, NCLT.

Kamal Sultanpuri
24/08/22
(Kamal Sultanpuri)
Registrar (In-Charge)

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. JR/DR/AR of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati/Indore.
5. PS to Director, (Sh. Amar Singh Meena) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi - 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. All Bar Councils.